

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 07/2016 in CP 10/15	TP 94/16	For hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

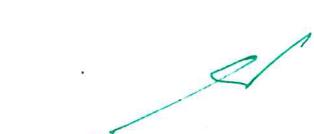
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
		REPRESENTATION TO WHOM

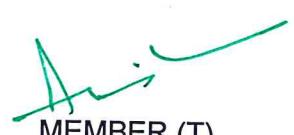
M. S. Shyam Scendar
 9845063533.

Adv for Respondent


Petitioner is called, absent. Counsel for petitioner is also absent. No representation.
 Counsel for applicant in CA No.07/2016 is present.

List it on 12.12.2017.


 MEMBER (J)


 MEMBER (T)